THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram & Arunachal Pradesh)

Dated, Guwahati, the 16 of February, 2022

NOTIFICATION

By Orders etc.

Sd/
REGISTRAR (JUDICIAL & IT)

Copy to-

- 1. The Secretary, Department of Justice, Ministry of Law & Justice, Government of India, New Delhi, for information.
- 2. The Member (Project Management), e-Committee, Supreme Court of India, New Delhi, for information.
- 3. The Registrar, Gauhati High Court, Aizawl Bench, Mizoram, for information & necessary action.
- 4. The Registrar (Vigilance) / Registrar (Administration), Gauhati High Court, Guwahati, for information.
- 5. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for his Lordship's information.
- 6. The Joint Registrar (PM&P) -cum- CPC, Gauhati High Court, Guwahati, for information.
- 7. The State Informatics Officer, NIC, Mizoram State Centre, Old Secretariat, Annexure-II, Treasury Square, Venghlui, Aizawl, Mizoram, for information.
- 8. Shri Sumitav Saikia, Senior Technical Director, NIC, Assam State Centre & e-Courts Project Coordinator, Assam, for information.
- The Project Manager, Gauhati High Court, Guwahati, for uploading the Notification in the Gauhati High Court website.
 - 10. The Systems Officer, Gauhati High Court, Guwahati, for information.
 - 11. P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati, for his Lordship's information.
 - 12. P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for his Lordship's information.
 - 13. C.A. to the Registrar General, Gauhatí High Court, Guwahati, for information.

R. A. Tayawal اله ده کا دکری REGISTRAR (JUDICIAL & IT)